Through Video Conferencing

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

<u>Civil Contempt Petition No.203/11/2021</u> (in OA 203/838/2019)

Jabalpur, this Tuesday, the 06th day of July, 2021

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

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M. Govind Rao, S/o M S Rao, aged about 61 years, R/o Plot No.129, All India Services Colony, Dharampura, Near Indira Gandhi Agriculture College, Raipur (C.G.)

-Petitioner

(By Advocate – Shri Sunil Pillai)

<u>Versus</u>

- 1. Shri R K Chanchlani, Secretary Forest Department, Mahanadi Bhawan, Mantralaya New Raipur, District Raipur (C.G.).
- 2. Shri Rakesh Chaturvedi, Principal Chief Conservator of Forest, Aranya Bhawan, Naya Raipur, District Raipur (C.G.)

 -Respondents

ORDER

By Ramesh Singh Thakur, JM.

Learned counsel for the petitioner submits that after filing of this Contempt Petition, the respondents have complied with our order dated 20.01.2021 passed in Original Application No.203/838/2019 and, therefore, this Contempt Petition has become infructuous.

2. Accordingly, the Contempt Petition is disposed of as having become infructuous.

(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member